

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No.6165 of 2009**

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**CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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**Through:- Video Conferencing**

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**05/25.03.2021**

Nobody appears for the petitioner.

Mrs. Nitu Sinha, learned counsel for the Union of India seeks adjournment.

Prayer is allowed.

Put up this case on 11.05.2021.

Let the name of Mrs. Nitu Sinha, learned counsel for the Union of India be reflected in the daily cause list.

**(Deepak Roshan, J.)**

Fahim/-